

CENTRAL ADMINISTRATIVE TRIBUNAL

KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER-SHEET

COURT NO. : 1
09.04.2021
C.P.C/350/47/2019
O.A./350/520/2016

APURBALAL BISWAS
V/S
MR. ARUNA NAYAR & ANR



ITEM NO:15
FOR APPLICANTS(S) Adv.:

Mr. A. Chakraborty
Ms. P. Mondal

FOR RESPONDENTS(S) Adv.:

Mr. N.D. Bandyopadhyay

Notes of The Registry	Order of The Tribunal
	Ld. counsel for both sides are present and heard. Ld. counsel for the alleged contemnors furnishes the order passed by the Hon'ble High Court in WPCT 81/2019, wherein the order of this Tribunal dated 08.03.20218 was challenged by the Department. In view of the fact that, the orders passed by this Tribunal in the O.A have been reversed in WPCT 81/2019, in regard to Notification. no. 01-06, contempt proceedings are dropped. Notices issued, if any, are discharged with liberty to the petitioner to file afresh, if he so desires. (DR. NANDITA CHATTERJEE) MEMBER(A) (BIDISHA BANERJEE) MEMBER (J) SS